



Government of Jammu and Kashmir
Department of Culture
Civil Secretariat, Jammu/Srinagar

NOTIFICATION

Srinagar, the 5th June, 2018

SRO;- 254 In exercise of the powers conferred by sub-Section (e) of Section 2 of The Jammu & Kashmir Heritage Conservation and Preservation Act, 2010, the Government hereby authorise Director, Archives, Archaeology & Museums, J&K to exercise the powers conferred and to discharge the duties imposed on the Director under this Act.

By order of the Government of Jammu & Kashmir

Sd/-

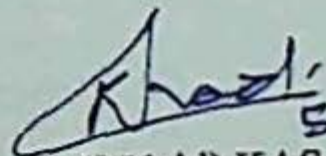
(Mohammad Saleem Shishgar)
Commissioner/Secretary to the Government
Department of Culture

No: Cul/Arch/67/2011

Dated: 05 -06-2018

Copy to the:

- i. All Financial Commissioners.
- ii. All Principal Secretaries.
- iii. All Commissioner/ Secretaries/ Secretaries to the Government.
- iv. All members of the J&K Heritage Conservation & Preservation Authority (_____)
- v. Director Archives, Archaeology & Museums, J&K, Srinagar.
- vi. OSD/ Special Assistant to the Hon'ble Minister for Culture
- vii. Special Assistant to the Hon'ble Minister of State for Culture
- viii. Superintending Archaeology, ASI (Circle Srinagar).
- ix. Stock file/ Order file.


5-6-18
(R.K Vaid) KAS

Deputy Secretary to the Government
Department of Culture